

amount of grant of Rs. 40.5 lakhs given for Rural Employment Generation Scheme to Women's Cooperatives

As the hon. Member knows, from the viewpoint of industry directly what is done is give licences, letters of intent, foreign collaborations and the like and industry has to see on its own to set up production ventures.

Kerala has today a total production of the order of Rs. 178 crore in electronics with the total direct employment of around 9,000. The support or assistance from the Centre are for infrastructural elements and enabling elements which have been listed in the answer namely, the support for ERDC, Centre for Materials for Electronics Technology, Centre for Electronics Design Technology and the Electronics Regional Test Laboratory at Trivandrum.

PROF. P.J. KURIEN: Kerala is a State where unemployment is the highest. The hon. Member is well aware of that. Investment in large scale industries will not generate enough employment. But in electronic industry, the employment generation is much more. Therefore, I would request the Minister to give special attention to the State of Kerala as well as investment in this industry. With this request, I would like to ask my second supplementary. He has said that 59 industrial licences have already been issued. Out of these, how many of them have actually gone into operation, how many applications for licences have been rejected and on what grounds, how many pending applications are there for licences in electronics industry?

PROF. M.G.K. MENON: First of all, I would like to say that the hon. Member is perfectly correct while saying that electronics is an area of very great importance for the country as a whole and certainly, for Kerala,

it is important from the viewpoint of employment, as it has got a very high level of literacy. Secondly, I would like to point out that the information asked for by the hon. Member regarding the number of licences, the number which have gone into operation, the number rejected, etc. is somewhat voluminous. I have got the information with me, and I shall be quite happy to provide the details to the hon. Member.

SHRI K.S. RAO: Sir, computerisation is being taken up in every department and its prominence is also going up day by day. I wish to know from the hon. Minister as to whether or not his Ministry is thinking in terms of starting centres for training in computers and data processing, etc. on its own or is prepared to assist voluntary organisations, in a big way, which come forward to take up the training.

PROF. M.G.K. MENON: As far as this field and, mainly, generation of manpower in the field of informations are concerned, what is being done is far from what happens in educational institutions, national laboratories and the like. There is a provision whereby there can be institutions which can give courses in this area, and there will be a provision to ensure standardisation and certification, so that those courses are not only relevant but also fit to certify from the point of view of ensuring alternative employment.

[*Translation*]

Representation of Teachers/Students on Kendriya Vidyalaya Sangathan Board

*192. DR. LAXMINARAYAN PANDEYA: Will the PRIME MINISTER be pleased to state:

(a) whether the Board of Governors of the Kendriya Vidyalaya Sangathan has any representation of teachers and students on it;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and whether it is proposed to give such representation?

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (c). A statement is placed on the table of the House.

STATEMENT

(a) and (b). The Memorandum of Association and Rules of the Kendriya Vidyalaya Sangathan do not provide for any representation of teachers and students on Board of Governors of Kendriya Vidyalaya Sangathan.

(c) A Joint Consultative Machinery has been constituted in the Kendriya Vidyalaya Sangathan. There are also Management Committees in every Vidyalaya in which teachers are represented. These bodies are adequate to deal with the problems of teachers. As regards students, apart from the Vidyalaya Management Committees, there are also parent-teacher associations organised at the Vidyalaya level on local initiatives. These bodies can deal with problems of students.

[*Translation*]

DR. LAXMINARAYAN PANDEYA (Mandsaur): Mr. Speaker, Sir, the reply of

the hon. Minister in connection with the Memorandum presented by the association of teachers of the Kendriya Vidyalayas about providing them representation in the Kendriya Vidyalaya Sangathan is not clear. Therefore, I would like to know from the hon. Minister as to what are his views in this regard?

[*English*]

PROF. M.G.K. MENON: What is stated in the reply is the current position, namely, the Memorandum of Association and Rules of the Kendriya Vidyalaya Sangathan do not provide for any representation of teachers and students. As far as students are concerned, I do not think that it is very relevant to have them in management bodies. As far as teachers are concerned, they are associated with the management. I would certainly go into the details of the functioning of the Kendriya Vidyalaya Sangathan. But the view point is that the individual Vidyalayas as well as the management of these institutions should be properly organised. At the present moment, there is a body called Joint Consultative Machinery in which teachers are represented.

[*Translation*]

DR. LAXMINARAYAN PANDEYA: Mr. Speaker, Sir, there is provision in different Universities to provide representation to the teachers and lecturers, but what are the reasons for not having similar provision in case of the Kendriya Vidyalayas? As the hon. Minister has stated just now that there is no such provision at present and therefore, it is neither necessary to deliberate on this matter nor will it be of any use. I would like to know from the hon. Minister the basis on which it has been decided that it is neither necessary nor useful? Or will it be reviewed after taking all aspects into consideration?